

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1173  
ANSWERED ON:13.08.2013  
SINGLE WINDOW CLEARANCE FOR GM SEEDS  
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**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has started single window clearance for GM seeds in the country; and
- (b) if so, the details thereof along with the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): There is single window clearance for GM Seeds in the country. It is obligatory for all genetically modified crops to pass through established regulatory assessment, which is governed by Environment (Protection) Act, 1986.

Commercial cultivation or introduction for commercial use of GM Crops/seeds in India require elaborate food and environmental safety assessment along with performance assessment by Review Committee on Genetic Manipulation (RCGM) and Genetic Engineering Appraisal Committee (GEAC), followed by detailed agronomic performance trials performed by ICAR.